

Sixteenth Lok Sabha

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Title: Introduction of the National Commission for Immigration Reform Bill, 2018.

SHRI GAURAV GOGOI (KALIABOR): Sir, I beg to move for leave to introduce a Bill to constitute a Commission for Immigration Reforms to check illegal migration and regulate immigration and related issues in the country and for matters connected therewith and incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to constitute a Commission for Immigration Reforms to check illegal migration and regulate immigration and related issues in the country and for matters connected therewith and incidental thereto.”

The motion was adopted.

SHRI GAURAV GOGOI : I introduce ** the Bill.

15 48 hrs